## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 54 of 2017 with TP No. 102/397-398/NCLT/AHM/2016 (New) CP No. 63/397-398/CLB/MB/2015(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>05.07.2017</u>

Name of the Company:

Ganpatbhai K. Patel

Saibaba Surfactants Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION **SIGNATURE** 

1. HITESH BUCH

ARJUN SHETH ADV & SOLICITOR

SAURABH N.SOPARKAR SR. ADVOCATE APPLICANT MONAAL J. DAVAWALA ADVOCATE

Learned Senior Advocate Mr Saurabh Soparkar with Learned Advocate Mr. Monaal Davala present for Petitioner. Learned Advocate Mr. Arjun Sheth with learned PCS Mr. Hitesh Buch present for Respondents no. 1 to 5.

Rejoinder in IA 54/2017 filed.

At request of Learned Counsel for Respondents, list the IA 54/2017 on 21.07.2017

for hearing.

BIKKI RAVEENDRA BÁBU MEMBER JUDICIAL

Dated this the 5th day of July, 2017.